NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

C.P.No.10/GB/2021

Coram:

Hon'ble Shri H. V. Subba Rao, Member (J): **Hearing through**
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2021

Name of the Company: Deba Kumar Hazarika & Others
V/s
Assam Chemical & Pharmaceutical Pvt. Ltd. & Ors.

Section of the Companies Act: Under Section 241/242 of the Companies Act, 2013

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. A. K. SRIVASTAVA	Advocate	Petitioners	Present in
2.	MR. AKASH SHARMA	Advocate	Petitioners	Video
3.	MR. RATNAKO BANERJEE	Advocate	Respondents-1 to 8	Conference
4.	MR. ANJAN KUMAR ROY	FCS	Respondents- 9 &10	
5.	MS. NIRMALYA DASGUPTA	Advocate	Respondents- 9 &10	

O R D E R
Date of Order: 17.08.2021

Matter is taken up today for hearing through video conferencing. Learned Counsels Mr. A. K. Srivastava and Mr. Akash Sharma are present on behalf of the Petitioners. Learned Counsel Mr. Ratnako Banerjee is present on behalf of the Respondents No 1 to 8. Learned Counsels Mr. Anjan Kumar Roy and Ms. Nirmalya Dasgupta are present on behalf of the Respondents No.9 and 10. Heard both the sides including Respondents No.9 and 10.

2. The Respondents are directed to file their replies within 10 days from today. Copy of the same is to be given to the Petitioners. Another 7 days is given to the Petitioner to file their rejoinder, if any, and a copy of the same is to be given to the Respondents.

3. **List the matter on 08.09.2021.**

Sd/- **Sd/-**

(**Prasanta Kumar Mohanty)** **(H. V. Subba Rao)**
Member (Technical) **Member (Judicial)**

/Deka-17.08.2021/